

(b) whether this move is likely to bring down the prices of STBs to facilitate completion of phase 3 and 4 of the on-going digitization process, requiring around 7-8 crores; and

(c) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) to (c) Department of Telecommunications has declared Set Top Boxes as a part of Telecommunication Network, on the basis of which a proposal is under consideration in the Department of Revenue to include Set Top Boxes in the definition of goods for use in the “Telecommunications Network” under Central Sales Tax Act, 1956 to extend the facility of form ‘C to Set Top Boxes, which is likely to reduce their prices as this would result into applicability of 2% of Central Sales Taxes on inter-state sales and make them more competitive *vis-a-vis* imported Set Top Boxes.

### **Cyber attack**

1888. DR. T. N. SEEMA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Indian cyber space is becoming more vulnerable to cyber attacks and terrorism;

(b) if so, the details thereof and the number of incidents of cyber attacks during last three years and the current year;

(c) the nations from where maximum cyber attacks are originating against India;

(d) the steps taken to take up this matter with the stakeholders of those nations to prevent such attacks; and

(e) whether Government proposes to set up a National Cyber Coordination Centre, a multi-agency body, to check cyber attacks and terrorism, and if so, the details thereof?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) and (b) With the increase in the proliferation of Information Technology and related services there is a rise in number of cyber security incidents. The trend in increase in cyber incidents is similar to that worldwide. During the years 2011, 2012, 2013 and 2014 (till May), a total no. of 21699, 27605, 28481 and 9174 Indian websites were hacked by various hacker groups spread

across worldwide. In addition, during these years, a total No. of 13301, 22060, 71780 and 62189 security incidents respectively were reported to the Indian Computer Emergency Response Team (CERT-In). These incidents included phishing, scanning, spam, malicious code, denial of service, website intrusion etc.

(c) It has been observed that attackers are compromising computer systems located in different parts of the World and use masquerading techniques and hidden servers to hide the identity of actual system from which the attacks are being launched. It is difficult to attribute the origin of cyber attacks. The majority of these attacks against Indian cyber space have been observed to be originating from the cyber space of a number of countries including USA, Europe, Brazil, Turkey, China, Pakistan, Bangladesh, Algeria and UAE.

(d) Indian Computer Emergency Response Team (CERT-In) on receiving the reports of cyber attacks from foreign nations, work with its counterparts and Internet Service Providers (ISPs) in the respective country from where the attacks are originating to identify the sources of attacks and taking appropriate actions to stop such activities as may be necessary and within their jurisdiction.

(e) The Government has initiated action to set up National Cyber Coordination Centre to coordinate with multiple agencies and stakeholders for preventing cyber attacks, reducing vulnerability to cyber attacks and minimizing damage and recovery time from such attacks when they occur.

#### **Complaints regarding faulty/sub-standard telephone devices**

1889. DR. T. N. SEEMA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether a large number of complaints have been received regarding sub-standard quality of telephone devices installed by Bharat Sanchar Nigam Limited (BSNL) which do not function properly;

(b) if so, the details of complaints received in this regard during the last three years and the current year, State-wise and year-wise; and

(c) the steps taken by Government to replace the faulty/sub-standard telephone devices?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) and (b) Bharat Sanchar Nigam Limited (BSNL) has reported that no complaint has been received regarding faulty devices of Basic Telephone services being provided by it in the country. However, sometimes telephones services get affected in the following conditions: